

RESERVE BANK OF INDIA

seeks candidates for the position of

SUPERINTENDING ENGINEER (VIGILANCE)

Applications are invited from eligible civil engineers who have recently retired from Central/State Government or Public Sector Undertakings at a senior level for appointment on contract basis as Superintending Engineer (Vigilance) in Reserve Bank of India, Central Office Mumbai. The applicant should not be more than 62 years of age as on January 1, 2010. The incumbent will assist the Central Vigilance Cell of the Bank to deal with cases such as investigation of complaints relating to the Bank's construction projects from vigilance angle, examination of Chief Technical Examiner's Report etc.

Applications together with Curriculum Vitae and names and contact details of three referees as well as a separate letter indicating willingness to take up the appointment on the under mentioned terms and conditions, should be addressed within 15 days in confidence to:

**Principal Chief General Manager
[Re: Applications – Superintending Engineer (Vigilance)]
Department of Administration & Personnel Management
Reserve Bank of India
Central Office
Shahid Bhagat Singh Road
Mumbai – 400 001.**

Terms and conditions of appointment as Superintending Engineer (Vigilance) in the Bank on contract basis.

1. Period:

The appointment will be for a period of two years from the date he/she takes up the appointment, subject to renewal. The contract is terminable on either side with a notice of three months.

2. Job Responsibilities

As Superintending Engineer (Vigilance), he/she will report to the Bank's Joint Chief Vigilance Officer. He/She will be required to deal with cases such as investigation of complaints in respect of Bank's construction projects from vigilance angle, examination of Chief Technical Examiner's reports, etc. He/She will also be required to draft/vet show cause notices, charge-sheets, etc. (connected with the above work) for issuance to the officials against whom action is considered necessary.

3. Emoluments

He/She will receive, subject to tax, consolidated monthly emoluments of Rs.30,000/- (Rupees thirty thousand only).

4. Telephone / Medical / Newspaper Facilities

He/She will not be entitled to Telephone / Medical / Newspaper facilities.

5. Housing Accommodation

The Reserve Bank will not provide any housing accommodation to him/her during the tenure of the contract.

6. Leave

He/She will be entitled for Casual Leave at the rate of 15 days per year during his/her contractual period.

7. Travelling and Halting Allowance

He/She will be entitled to traveling and halting allowances in respect of official tours undertaken during his/her appointment with the Bank according to the Bank's rules. No local conveyance expenses between residence and office shall be payable.

8. Provident Fund, Gratuity, Pension, etc.

During the contractual service he/she will not be entitled to Provident Fund/Pension or any other Superannuation benefits like Gratuity.

9. Conduct, Discipline and Appeal

During the period of his/her contract appointment, he/she shall be governed by the provisions containing in Chapter IV of Reserve Bank of India (Staff) Regulations, 1948.